

ITEM NO.15

COURT NO.4

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Arbitration (Civil) No.5/2022

OIL AND NATURAL GAS CORPORATION LTD.

Petitioner(s)

VERSUS

AFCONS GUNANUSA JV

Respondent(s)

(With appln.(s) for IA No.24040/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.38688/2022 - APPLICATION FOR PERMISSION and IA No.24040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH S.L.P.(C) No.13426/2021 (XIV)

(With appln.(s) for IA No.108202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108203/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) No.10358/2020 (XIV)

(With appln.(s) for IA No.35658/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No.85884/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

M.A. Nos.1990-1991/2019 in S.L.P.(C) Nos.10021-10022/2017 (XIV)

(With appln.(s) for IA No.107251/2019 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 31-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

Mr. Huzefa Ahmadi, Sr. Adv. (A.C.)
Mr. Pradhuman Gohil, Adv.

Ms. Taruna Singh Gohil, Adv.
Ms. Ranu Purohit, Adv.
Mr. R. Vishnu Kumar, Adv.
Mr. Alapati Sahithya Krishna, Adv.
Ms. Anushka Shah, Adv.
Ms. Nooreen Sarna, Adv.
Mr. Rohan Sharma, Adv.
Ms. Sharukh Alam, Adv.

For Petitioner(s)

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Ms. Ikshita Singh, Adv.
Ms. Chinmayee Chandra, Adv.
Mr. Kapil Raghav, Adv.
Mr. Dishant Bhati, Adv.

Mr. Tushar Mehta, SG
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Tarkeshwar Nath, Adv.
Ms. Anisha Upadhyay, Adv.
Mr. Nishant Kumar, Adv.
Mr. Rameshwar Prasad Goyal, AOR

Mr. Ravi Shankar, AOR

Mr. Mayank Kshirsagar, AOR
Mr. Abhishek Gupta, Adv.
Mr. Suyash Gupta, Adv.

For Respondent(s)

Mr. Abhishek Manu Singhvi, Sr. Adv.
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Mr. Prateek Seth, Adv.
Mr. Sumit R. Sharna, Adv.

Mr. Manu Sheshadri, Adv.
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Ms. Pallavi Anand, Adv.
Mr. Aveak Ganguly, Adv.
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Mr. S.D. Singh, Adv.
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Ms. Shweta Sinha, Adv.
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Mr. Santosh Kumar - I, AOR

Mr. R. Chandrachud, AOR
Mr. D. Venkata Krishna, Adv.

Mr. K. Parameshwar, Adv.
Mr. Kailas Bajirao Autade, AOR
Mr. Prasad Hegde, Adv.
Ms. Sregurupriya, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1 Heard in part.

- 2 Put up for further hearing on 6 April 2022 as the first item on the Board.

(CHETAN KUMAR)
A.R. -cum-P.S.

(DIPTI KHURANA)
Court Master